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material or equipment so far according to the agreement which are necessary for the fulfilment of the project?

SHRI K C. PANT: So for as Brazil is concerned, as I said, the programme will be finalised alter the Chairman of the Atomic Energy Commission, Dr. Sarabhai visited Brazil towards the end of this year.

SHRI SAMAR GUHA: May 1 know whether it is a fact that the UK nuclear scientists have made considerable progress in the utilisation of thermo-nuclear energy for constructive purposes, and whether our Atomic Energy Commission is undertaking any negotiation with the UK scientists for understanding the process and for having experience in the development and utilisation of thermo-nuclear energy from fusion process?

MR. SPLAKER: The main question is only about the cooperation agreement, but the hon Member is asking for the details

SHRI SAMAR GUHA: He mentioned about that also

SHRI K. C PANT: There are m-formal contacts between the UK Atomic Linergy Commission and the Indian Atomic Energy Commission. Their scientists have visited this country recently also and Sir Soily Zuckermann (?) visited India in march, 1971. We still have 10 kg of U-235 fuel in Apsara, and that is under an agreement for ten years.

SHRI SAMAR GUHA: My question was completely different.

AN HON. MEMBER: He asked about fusion, but he is replying about fission

SHRI K. C. PANT: I know the difference between fusion and fission. As far as I know, there is no break-through on the fusion side yet, but we are keeping tract of developments not only in UK but in other countries too.

SHRI SANJEEVI RAO: From the statement laid on the Table, we find that one of the salient features of the agreement with Brazil is import, lease or sale of

materials and equipment required for the development of nuclear energy May I know whether we are getting uranium or enriched uranium for our nuclear power stations?

SHRI K C PANT: So far as Brazil is concerned, the programme of collaboration will take concrete shape, as I said, after the visit of Dr. Sarabhai to Brazil.

## Survey of Export Petential in various States

- \*1127 SHRIR S PANDEY: Will the Minister of FORI IGN TRADE be pleased to refer to the reply given to Unstarred Question No 554 on the 11th November, 1970 regarding survey of export potentialities in various States and state.
- (a) whether Indian Institute of Foreign Trade has recently conducted survey of various States to exploit the export potential,
- (b) if so, the names of those States and the results of the survey held, and
- (c) whether this Institute has suggested setting up of Boards for export promotion and spicial cells to boost export of goods in those States and, if so, particularly of the suggestions in ide and assistance tend red by the Cen ral Government to implement them?

THE DIPUTY MINISTER IN THE MINISTRY OF FORLIGN TRADE (SHRI A C Gl ORGI) (a) Yes, Sir

- (b) The Institute has so far conducted surveys in the States of Andhra Pradesh, Mysore, Mehatashtra, Tamil Nadu, Orissa, Haryana and Bihar These surveys have identified export prospects for certain selected teems of respective sa'es and have indicated the measures which are necessary for realising these prospects
- (c) Yes, Sir. The Institute has made certain recommendations of an organisation nature, which are under consideration of the respective State Governments. The question of assistance by the Central Government for implementing these recommendations does not arise at this stage.

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श्री राम सहाय पांडे समा पटल पर जो वक्तव्य रक्खा गया है और अभी जो कुछ मंत्री महोदय ने बतलाया है दोनो जगह ''सर्टेन कहा गया है। मैं कहना चाहता हूं कि यह''सर्टेन क्या होता है यह बनलाया जाये। कहा गया है "सर्टेन सेलेक्टेड ग्राइटेम्म" तो वह सर्टेन सेलेक्टेड श्राइटेम्म वया है फिर कहा गया है कि "सर्टेन रिकमेन्डेशन्स तो वह सर्टेन रिकमेन्डेशन्स क्या है।

SHRIA C. GEORGE: These surveys were conducted at the specific request of the respective States. In my reply I have given the names of the States which requested for surveys and where survyes were conducted. 50 per cent of the expenditure was met by the States and the Central Government assisted to the extent of 50 per cent through the MDF funds,

SHRI R S PANDEY: The answer says:

"These surveys have identified export prospects for certain selected items."

What are those certain selected items?

Then again it says:

"Yes, Sir The Institute has made certain recommendations of an organisational nature."

What are those certain recommendations of an organisational nature? The answer should be precise.

SHRI A. C. GI ORGE If you permit me time, I shall give precise answers. But it is a long list For each State, they have given specific suggestions. The hon member 19 asking for the respective States. I am prepared to give that information also.

SHRI R S PANDEY: He has said that certain States were surveyed and certain recommendations came. If the House is satisfied, I am also satisfied

What about the remaining States which were not surveyed? When are they going to survey them, and what is the actual poten-

tial? The very idea of having this survey is to find out the potential for export so as to earn foreign exchange. The answer is very vague.

MR SPEAKER. He is asking about the non-certain States

SHRI A C GFORGE: If you permit me, I am prepared to read out the whole list

MR SPEAKER · He had better lay it on the Table.

SHRI A. C GIORGF: In 1971-72 there is a proposal and request from the State Governmets concerned. We have surveyed Punjab and Kerala. If other States also come forward on the same conditions, we will only be too happy to do the survey.

SHRI K SURYANARAYANA I see from the reply that Andhra Pradesh has also made a request. What are the items they have recommended from that State?

SHRI A C GIORGI: The Survey team have suggested in Andhra Pradesh, strengthening of the Directorate of Commerce and Export Promotion of the State Government to implement the various programmes of export production outlined in the report. They are agricultural products, chills, coreander, cashew, turneric and tobacco products, grapes, rice bran, mesta.

MR. SPEAKER. He can lay it on the Table.

SHRI A C GEORGE: Yes.

डा लक्ष्मीनारायण पांडे माननीय मत्री महोदय ने वहा है कि बुछ राज्यों ने सर्वे कराने की माग की है और कुछ ने नहीं की है। मैं जानना चानता हू कि मध्य प्रदेश से सर्वे के लिए माग आपके पास माई है या मही आई है?

SHRI A C. GLORGE: So far the Madhya Pradesh Government has not made that request,

SHRI B. S. MURTHY: The Minister was kind enough to say that the survey was made only in States which have made the request. Is there no comprehensive plan at the centre to see that all States are surveyed and all information gathered?

SHRI A. C. GEORGE: We do have such an idea. In this particular case, 8 States came forward with a specific repuest for survey and they were prepared to meet 50 per cent of the cost. As for the second part, we will definitely go into it.

श्री शंकर दयाल सिंह: स्टेटमेंट में कहा गया है कि विहार का भी सर्वेक्षण किया यया है। इस सर्वेक्षण के बाद मैं जानना चाहता हूं कि कौन से कदम उठाये गये हैं ताकि निर्यात को बढावा मिल सके ?

SHRI A. C. GEORGE: The reports have been submitted to the State Governments and they have not come forward with their request.

## दिल्ली में तस्करी की घड़ियों का चन्ड्या जाना

्र1128. श्रीहुकम चन्द कछवायः वया गृहमंत्रीयहबतानेकी कृपा करेने किः

- (क) क्या पुलिस ने अप्रैल 1971 के पूर्विद्ध में दिल्ली में कुछ स्थानों पर छ।पे मारे थे ग्रीर बड़ी संख्या में तस्करीं की घड़ियां वरामद की थी !
- (ख) यदि हां, तो कितनी घड़ियां वरासद की गयीं तथा भारतीय मुद्रा में उनका मूल्य कितना है; भीर
- (ग) इस सम्बन्ध में कितने ध्यक्तियों को गिरफ्तार किया यया और अब तक छनके विरुद्ध क्या कार्ययाही की गई है?

गृह मंत्रालय में उप मन्नी (श्री मोहसिस): (क) से (न). पुलिस ने तस्करी की घड़ियां बरानद करने के लिए दिल्ली में प्रप्रैल, 1971 के पूर्वाद्धं में कोई छापे नहीं मारे। तथापि, केन्द्रीय आवकारी समाहत्तां के कर्म-चारियों ने 14-4-1971 को दिल्ली के दो स्थानों से विदेशी बनी हुई 3357 महियां पकड़ी। इन घड़ियों का मुल मूल्य 4,51,146 रुपये था। इस सम्बन्ध में चार ध्यक्ति गिरफ्-तार किये गये। ये व्यक्ति न्यायालय के आदेश पर जमानत पर छोड़ दिये गये। इस मामले में आगे जांच चल रही है।

JULY 14, 1971

श्री हुकम चन्द कछवाय: तस्कारी रोकने वाला जो विभाग है उसके जो प्रमुख अधिकारी हैं उनके इस वक्तव्य की ओर वया सरकार का ध्यान गया है जिस मे उन्होंने यह कहा है कि इस देश में सौ करोड़ रुपये का तस्करी का माल प्रतिवर्ष झाता है और बिकता है लेकिन पकड़ा केवल तीन चार करोड़ रुपये का ही माल जाता है? यदि गया है तो मै जानना चाहता हूं कि इस तस्कारी को गेकने के लिए कीन सी कढ़ार कार्यवाई की यई है?

SHRI MOHSIN: Theses matters are dealt with by the Central Fxcise and Customs nuthorities. So, this Ministry has nothing to do with this matter.

श्री हुक स चन्द क छवाय : घड़ियों का जहां तक सम्बन्ध है, जितने भी मिनिस्टर बैठे हुए हैं उन में से अस्सी प्रतिशत ने तस्कारी की घड़ियां बाध रखी है, वे सभी विदेशी घड़ियां बांघते हैं—

अध्यक्त महोदय : आर्डर आर्डर । कुछ तो जिम्मेवारी के साथ यात करनी चाहिये।

श्री हुकम चन्द कछ्वाय: घड़ियां ही नहीं देश में सोना भी आता है तथा दूसरी चीजें भी आती हैं। जैसा उनका वक्तव्य आया है, उसको देखते हुए जो मंत्रालव या विभाग यह काम करता है वह कोई मई योजना, नया कानून या स्कीस अमल में लाने जा रहा है?